

NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 18/07/2017 AT 10.30 AM

PRESENT: SHRI. K. ANANTHA PADMANABHA SWAMY, MEMBER – JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/196/ (IB)/2017

NAME OF THE PETITIONER(S)

: ELGI ELECTRIC AND INDUSTRIES LTD

NAME OF THE RESPONDENT(S)

: VEESONS ENERGY SYSTEMS PVT LTD

UNDER SECTION

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1. AMI V. CATARA

Course For PETITIONER



ORDER

Counsel for petitioner present and submitted that an IRP has been appointed in another matter pertaining to this respondent and prayed time for placing the copy of the said order. Time extended at request. Put up on 25.07.2017 at 10.30 A.M.

(K. Anantha Padmanabha Swamy) Member (Judicial)

b